

HIGH COURT OF HIMACHAL PRADESH
SHIMLA

CASES LISTED FOR SETTLEMENT BEFORE THE LOK ADALAT SCHEDULED TO BE HELD
ON SATURDAY THE 14TH MARCH,2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

BENCH NO. 1 AT 10: 00 A M
3RD FLOOR (VACANT COURT)
SHRI M.D.SHARMA(Retd.) DISTT. & SESSSIONS JUDGE
MR. RAJINDER KISHORE SHARMA Sr.ADVOCATE
MR. VIRENDER SINGH RATHORE, ADVOCATE

* FOR SETTLEMENT *

501	RFA/3/2012 [Civil]	SURINDER SINGH Versus LAC	SATYEN VAIDYA AG
502	RFA/5/2012 [Civil]	BHAG SINGH Versus LAC	G.R.PALSARA AG
503	RFA/606/2012 [Civil]	KAGDU DEVI Versus LAC	S.C.SHARMA BALRAM SHARMA AG
504	RFA/948/2012 [Civil]	PREMA DEVI Versus LAC	SUNIL MOHAN GOEL AG, RAJNISH MANIKTALA
505	RFA/949/2012 [Civil]	RAGHUVIR SINGH Versus LAC	SUNIL MOHAN GOEL AG, RAJNISH MANIKTALA
506	RFA/950/2012 [Civil]	DOLA RAM Versus LAC	SUNIL MOHAN GOEL AG, RAJNISH MANIKTALA
507	RFA/951/2012 [Civil]	JAI SINGH Versus LAC	SUNIL MOHAN GOEL AG RAJNEESH MANIKTALA

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Sd/-
Addl.Registrar(J)
13/03/2015